

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 197 OF 2015

Dated: 2nd January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Sree Rayalaseema Alkalies & Allied Chemicals Ltd. Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for R-2,4 & 6

ORDER

Learned counsel for the applicant/appellant seeks two weeks time to file rejoinder. Time is granted and he may file the rejoinder on or before 16.01.2017 after serving copy on the other side.

List the matter on **23.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

pr/vt